

Central Administrative Tribunal
Principal Bench

O.A. No. 297 of 2000

New Delhi, dated this the 17th May, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Smt. Rukmani,
W/o Shri Kavi Dutt Sanwal,
Enquiry & Reservation Clerk,
under Sr. Stationer Manager,
Northern Railway,
R/o K-1/1, Model Town
Delhi-110009. Applicant

(By Advocate: Shri S.K. Sawhney)

Versus

1. Union of India through
the General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Divisional Personnel Officer,
Northern Railway,
Baroda House,
New Delhi. Respondents

(By Advocate: Sh. Rajinder Khellaw)^④
ORDER (Oral)

S.R. ADIGE, VC (A)

Order Cont'd. on
dt. 1/6/01

of
9/7

Shri Sawhney prays for permission to withdraw
the O.A. with liberty that if any grievance still
survives it will be open to him to agitate the same
in accordance with law, if so advised. Granting the
liberty as aforesaid, the O.A. is dismissed as
withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
Vice Chairman (A)

/GK/